

estimated that number of irrigation pumpsets likely to be energised by the end of the Sixth Plan is 57 lakhs. In the absence of technical surveys and proposals from the States, it is not possible to indicate the exact number of pumpsets yet to be energised.

(b) and (c) The Working Group on Minor Irrigation for formulation of Seventh Plan proposals has fixed the target for energisation of 30 lakh pumpsets during the Seventh Plan.

[English]

**Railway Accidents Since
January, 1985**

5948. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the details of the train accidents which took place since January 1985 till date, Zone-wise;

(b) the name of the places where the train accidents occurred;

(c) the details of casualties and cost of damage to Railway property as a result of those accidents;

(d) the details of the causes thereof; and

(e) the nature of compensation paid to the families of the deceased and the injured persons so far ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) & (b) Railway-wise break up of train accidents that took place since January 1985 till 30th April, 1985 are as under :—

Railway	Number of train accidents			
	Collisions	Derailments	Level crossing accidents	Fires in Trains
Central	3	28	4	7
Eastern	2	21	4	2
Northern	3	27	8	1
North Eastern	—	7	3	3
Northeast Frontier	3	58	5	—
Southern	—	19	2	—
South Central	1	17	4	—
South Eastern	2	25	2	1
Western	1	23	1	5

These accidents occurred at diverse places on the different Zonal Railways.

(c) In these accidents, 113 persons, lost their lives and 384 were injured. The cost of damage to railway property has been estimated as Rs. 3.48 crores.

(d) Causes including prima facie causes of these accidents are as under :

(i) Failure of Railway staff	105
(ii) Failure of persons other railway staff	29
(iii) Failure of equipment Rolling stock	42

Permanent Way 12

Signal & Telecommunication 1

(iv) Combination of factors 4

(v) Incidental 13

(vi) Cause could not be established 4

(vii) Cause under investigation 82

(e) No compensation has been paid so far in respect of the accidents which took place since January, 1985.